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**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
KAIMUR AT BHABHUA.**

**Order No. 211 / 2020**

DATED, The 11<sup>th</sup> August 2020.

In view of the Hon'ble Court's Letter No. 31944-980/A.D. (Misc.)Section. /IV-71-2020 dated 10.08.2020, all the courts of the Kaimur Judgeship shall run in virtual mode from 12.08.2020 to 16.08.2020 and all courts shall take up all categories of cases and all types of matters including recording of evidence and final hearing in the present situation of pandemic COVID-19.

All the Judicial officers will hold their virtual court through their own (officers and staffs) electronic gadgets (smart phones, Laptops, I-pad, tablets etc) from their respective chamber and top priority be given for hearing and disposal of custody cases in criminal matters.

The Nodal officer with the help of System officer will ensure proper functioning of two (2) virtual courts, created for the lawyers who may not have equipment to participate in virtual proceeding from their residences.

Further, statement Clerk with assistance of the System officer, is directed to submit report on daily basis of the work done by the each court in virtual mode.

All officers shall strictly follow the guidelines of the Hon'ble court communicated time to time regarding functioning of the court with regard to safety measures by maintaining social distancing/ wearing mask mandatory/ sanitization and also to ensure to use minimum number of staff required for performing their work.

The Registrar Security and Nazir are directed to take steps to avoid congregation and to ensure the minimum footfall in the court premises Bhabhua.

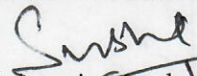
The copy of this order be uploaded on the official website of civil court Kaimur at Bhabhua.

Inform all concerned.

Sd:- (S.N. Tiwari)  
District & Sessions Judge,  
Kaimur at Bhabhua.

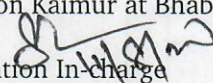
Memo No. 1623-50 dated:- 11-8-20

Copy of order is being sent to all the courts of the Judgeship of Kaimur at Bhabhua for information and needful.

  
Administration In-charge  
Civil Court, Kaimur at Bhabhua.

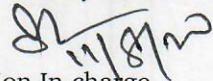
Memo No. 1651 dated:- 11-8-20

copy of order is being sent to the Secretary, District Advocate Bar Association Kaimur at Bhabhua, for information and needful.

  
Administration In-charge  
Civil Court, Kaimur at Bhabhua.

Memo No. 1652-60 dated:- 11-8-20

Copy of order is being sent to the District Magistrate, Kaimur at Bhabhua/ the Superintendent of Police, Kaimur at Bhabhua/ The Civil Surgeon, Sadar Hospital, Kaimur at Bhabhua/ The Jail Superintendent, Divisional Jail Kaimur at Bhabhua/ The Nodal Officer (computerization) Kaimur at Bhabhua / the Registrar Security Civil Court Kaimur at Bhabhua/ the Nazir/ the Statement clerk/ the System Officer, civil court, Kaimur at Bhabhua for information and needful.

  
Administration In-charge  
Civil Court, Kaimur at Bhabhua.